

Annexure-7

Name of the corporate debtor: Tulsi Spices and Foods Private Limited

Date of commencement of CIRP 05/08/2026

List of creditors as on: 22/08/2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	Joint Commissioner CT & GST Circle, Kataka-II Kataka	Odisha	18/8/2026	3,76,78,879.00	3,76,78,879.00	Operational	No	8.72	0	0	0	0	
	TOTAL			3,76,78,879.00	3,76,78,879.00			8.72	0	0	0	0	0